

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

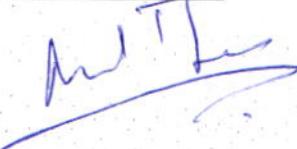
C.P No. 1207/(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

NAME OF THE PARTIES: Krupa Polymers (India) Pvt.Ltd.  
V/s.  
Nakshatra Distilleries & Breweries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	AMIT TUNGARE	Adv for petitioner	

ORDER

**CP No. 1207/ I&BP/NCLT/MB/MAH/2017**

For having the Petitioner Counsel stated that notice has not yet been given to the Corporate Debtor, the Petitioner is hereby directed to serve notice alongwith a copy of the Petition mentioning next date of hearing to the Corporate Debtor and file proof of service on next date of hearing.

List this matter for hearing on 1.8.2017.

Sd/-  
**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)